

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 951 of 2020

IN THE MATTER OF:

Crown Tobacco Company Pvt. Ltd.

...Appellant

Versus

Crale Foodlinks Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Darryl Pereira, Mr. Mayank Kshirsagar, Mr. Parthasarthy Bose, Advocates.

**For Respondents: Mr. Royston J. Pereira, Advocate for R-1.
Mr. Kunal Cheema, Mr. Apoorv Shukla, Ms. Prabhleen Kaur, Advocates for R-2 & 3.**

ORDER
(Through Virtual Mode)

17.02.2021: Pleadings have been completed. Written submissions have also been filed. Post the matter 'for hearing' before Court No. III on **10th March, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc